NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 19.12.2018 NOTICE

Take notice that the matters adjourned vide notice dated 14.12.2018 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	TA (AT) (Compt.)	J.K. Lakshmi Cement Ltd.	17.12.2018	04.02.2019
	No. 39 of 2017	Vs.		
	(Old Appeal No.	CCI &Anr.		
	02/2017)			
		With		
2.	TA (AT) (Compt.) No.	Ambuja Cements Ltd.	17.12.2018	04.02.2019
	40 of 2017	Vs.		
	(Old Appeal No.	CCI &Ors.		
	03/2017)			
		With		
3.	TA (AT) (Compt.) No.	ACC Limited.	17.12.2018	04.02.2019
	41 of 2017	Vs.		
	(Old Appeal No.	CCI &Ors.		
	04/2017)			
		With		
4.	TA (AT) (Compt.) No.	J.K. Cement Ltd.	17.12.2018	04.02.2019
	42 of 2017	Vs.		
	(Old Appeal No.	CCI &Anr.		
	05/2017)			
		With		
5.	TA (AT) (Compt.) No.	M/s. Shree Cement Ltd.	17.12.2018	04.02.2019
	43 of 2017	Vs.		
	(Old Appeal No.	CCI &Ors.		
	06/2017)			
		With		
6.	TA (AT) (Compt.) No.	Ultra Tech Cement Ltd.	17.12.2018	04.02.2019
	44 of 2017	Vs.		
	(Old Appeal No.	CCI &Ors.		
	08/2017)			
		With		
7.	TA (AT) (Compt.) No.	Jaiprakash Associates Ltd.	17.12.2018	04.02.2019
	45 of 2017	Vs.		
	(Old Appeal No.	CCI &Anr.		
	11/2017)			

By Order -sd/-

Registrar

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